NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/715/2017

NAME OF THE PETITIONER(S)

: RKTC LOGISTICS PVT LTD

NAME OF THE RESPONDENT(S)

: DREAMS SYSTEMS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	Robon Rejosekarn	Coursel for	R. O. C
	+317358315582	Elita	1 0 12

ORDER

Counsel for the petitioner present and made his submissions. Heard. Order is reserved.

Member(Technical)

(S VIJAYARAGHAVAN) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc